

**Central Administrative Tribunal
Principal Bench**

**OA No.4328/2015
MA No.1232/2016
MA No.778/2016
MA No.472/2016**

New Delhi, this the 28th day of January, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri R. S. Meena
Dy. Commissioner,
Age 56 years,
S/o Shri Mam Raj Meena,
49/1, Banglow Road,
Kamla Nagar, Delhi. ... Applicant.

(By Advocate : Shri M. K. Bhardwaj)

Vs.

1. The Commissioner
North Delhi Municipal Corporation,
Dr. S. P. Mukherjee Civic Centre, 4th Floor
J. L. Marg, New Delhi.
2. The Additional Commissioner (Estt.)
North Delhi Municipal Corporation,
Dr. S. P. Mukherjee Civic Centre, 4th Floor
J. L. Marg, New Delhi.
3. Director (Personnel)
North Delhi Municipal Corporation,
Dr. S. P. Mukherjee Civic Centre, 13th Floor
J. L. Marg, New Delhi.
4. Union Public Service Commission
(through its Chairman)
Dholpur House, Shahjahan Road,
New Delhi. ... Respondents.

(By Advocate : Shri R. V. Sinha with Shri Amit Sinha)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman :

This OA, is in a way, continuation of OA No.1865/2016. It is only when the seniority list which is the subject matter of OA No.1865/2016 is finalised, that the prayer in this OA can be

granted. We disposed of the said OA by fixing the period of three months for finalisation of the seniority list.

2. We, therefore, dispose of this OA directing that within two months from the date of finalisation of the seniority list, promotion to higher posts shall be effected, in accordance with the prescribed procedure.

All pending MAs stand disposed of.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/

